

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3518
ANSWERED ON:07.09.2007
INVESTOR PROTECTION FUND
Dhotre Shri Sanjay Shamrao;Gawali Smt. Bhavana Pundlikrao

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has amended law to establish Investor Protection Fund;
- (b) if so, the details thereof; and
- (c) if not, the reasons for the delay?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a) to (c) : No, Sir. This is a part of the proposal to amend the securities laws comprehensively. However, SEBI has set up an Investor Protection and Education Fund with an initial corpus of Rs. 10 crore. The Fund will be utilized for investor education and related activities.